

**BEFORE THE AJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

C.P.(I.B) No. 108/NCLT/AHM/2019

**Coram: HON'BLE Mr. MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.06.2021**

Name of the Company: BMS International (Bombay) LLP
V/s
JBF Petrochemicals Ltd

Section 9 of the Insolvency and Bankruptcy Code.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

(through video conferencing)

Mr. Raju Kothari, Advocate appeared on behalf of Petitioner. Mr. Maulik Nanavati, Advocate appeared on behalf of Respondent.

Pleadings are completed.

The matter stands adjourned to 28.06.2021.

- Sd -

**(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)**
Dated this the 07th day of June, 2021


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**